

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 06(ND)16

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

**NAME OF THE COMPANY:** Sh. Mukesh Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Shreshth Nanda, Advocate		
	For the Respondent (s)	: Mr. Shyam Moorjani, Advocate		

**ORDER**

The matter has been part heard. Be listed before the regular Bench on 9<sup>th</sup> February, 2018.

- s-d -/

**(Ina Malhotra)**  
**Member (J)**